English and Hindi) of the following Notifications of the Khuda Bakhsh Oriental Public

of the Khuda Bakhsh Oriental Public Library Board, under sub-section (4) of section 28 of the Khuda Bakhsh Oriental Public Library Act, 1969:—

I. Notification No. II-XBL,Reg, (Admn)/84, dated the 19th August 1984, publishing the Khuda Bakda Oriental Public Library (Administration) Regulations, 1984.

II. Notification No. II-KBL/Reg. (Bd. ' Meeting)84 dated the 19th August, 1984, publishing the Khuda Baksb Ori ental Public Library (Board Meetings) Rgulutions, 1984.

III. Notification No. II-KBL.jReg. (DFP)j84, dated the 5th December, 1984, publishing the Khuda Bakhshi Oriental Public Library (Board Meetings) Regulations, **1984.** [Placed in Library. *See* No. LT— 398 85 for I to 111.]

I. Report and Accounts (for the year ended the 31st March, 1984) of the IISCO Ujjain Pipe and Foundry Company Limited, Calcutta and! related papers.

II. Report and Accounts (1983-84) of the Visakhapatnam Steel Project Rasht-rlya Ispat Nigam Limited, Visakhapatnam and related papers

III. Report and Accounts (1983-84) of the Bharat Refractories Limited, Dhan- bad and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of the section 619A of the Companies Act, 1956:—

I. (a) Annual Report and Accounts of hi IISCO Ujjain Pipe and Foum- dry Company Limited Calcutta, for the year ended the 31st March, 1984, together with the Auditor's Report on the Accounts and the comments of

(b) Review by Government on the working cf the Company.

on the Table

[Placed in Library. *See* No. LT—427/ 85'for (a) and (b).]

II (a) Second Annual Report Accounts of the Visakhapatnam Sicel Project Rashtriya Ispat Nigam Limi-, ted, Visakhapatnam, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. *See* No. LT—400' 85 for (a) and (b) above].

Ill (a) Tenth Annual Report and Accounts of the Bharat Refractories Limited, Dhanbad, for the year 1983-84, together, with the Auditors' Report on the Accounts and the comments of th; Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. *See* No. LT— 401/85 for (a) and (b).]

## I. Report and Accounts 1983-84) of the Steel Authority of India Limited, New Delhi and related papers

II.Report and Accounts 1983-84) of the Manganese Ore India) Limited and re lated<sup>1</sup> papers

III. Report and Accounts 1983-84 of the National Mineral Development Corporation Limited, Hyderabad and related papers

## IV. Report and Audited Accounts 1983-84 of the Mineral Development Board, New Delhi

SHRI K. NATWAR SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers.

I. (a) Twelfth Annual Report and Accounts of the Steel Authority of India Limited, New Delhi, for the year 1983-

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